NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. A. Vishwanath Vs. Innovative Themes Pvt. Ltd.
CP 192/14	TP 247/17	For final Hearing	237(A) (ii)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Counsel for petitioner is present. Counsel for R-1 and 2 is present. The matter is listed for hearing on 14.03.2018. No adjournment will be given.

List it on 14.03.2018.

MÈMBER (T)

MEMBER (J)